

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 02-06-2016

PROCEEDINGS

Judicial Department - Repatriation of Sheristadars and Senior Superintendents from the post of Temporary Munsiff-Magistrates - Orders issued.

Read ; High Court proceedings No. B1(A)- 61/ 2016 dated 01-06-2016

ORDER NO. B1(A) – 913 / 2016

As per the High Court proceedings read above, 52 Temporary Munsiff-magistrates were repatriated to their parent cadre. Out of these, following 9 officers are Sheristadars and Senior Superintendents in the subordinate judiciary. In the circumstances, the following orders are issued : Officers in column No. 2 are posted as shown in column No.3.

SL. No.	Name and present designation	New post
1	Shri V.J Alexander, JMFC, Tirur	Sheristadar, STAT, Ernakulam in the scale of Pay ₹ 42,500 - 87,000
2	Shri V.R Balakrishnan Nair , Addl.Munsiff-I, Neyyattinkara	Sheristadar, MACT, Pala
3	Shri P. A. Shamsudheen, Temp. JMFC, Kuruppumpady	Sheristadar, Spl.Court(SPE / CBI)-III, Ernakulam
4	Sri.K Premananthan, JMFC, Parappanangadi	Senior Supdt., District Court, Kottayam
5	Sri.K Shaji, Munsiff-Magistrate, Perambra	Sheristadar, Sub Court , Thodupuzha
6	Shri N Karunakaran , Temp.JMFC, Njarakkal	Sheristadar, Sub Court , Ernakulam
7	Shri M.E Aliyar, Temp. JMFC, North Paravur	Sheristadar, Family Court, Ernakulam
8	Shri P.Y. Joseph, Temp.JMFC, Sasthamcottah	Sheristadar, CJM's Court, Thrissur
9	Shri Antony Savio, JMFC-II, Neyyattinkara	Sheristadar, CJM's Court, Alappuzha

Contd.....

The Presiding Officers of the Courts / Tribunals concerned are directed to make necessary charge arrangements .



(By Order)

Anil Kumar
N. Anil Kumar

Registrar (Subordinate Judiciary)

✓ To

- The Accountant General (A&E) Kerala, Thiruvananthapuram (9 copies)
- The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
- The Addl. Chief Secretary to Government, Home (C) Department, TVPM (with C/L)
- The Director of Public Relations, Thiruvananthapuram.
- The District Judges and The CJM's of 14 districts
- The Officers and Courts concerned.
- The Private Secretary to the Acting Chief Justice, High Court.
- The Public Relations Officer, High Court.
- The Confidential Assistants to the Registrars, High Court.
- The B2, B3, B4, B5, C1, C3, D2, E1 & I1 seats, High Court.
- The Administrative Records Section, High Court (2 copies)

Copy submitted to :
The Honourable the Judges.

